

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./129/2024 (Filing No.)

THE BRANCH MANAGER,
HDFC ERGO GENERAL INSURANCE COMPANY LIMITED

APPLICANT

VERSUS

DHAN KUMARI RAI AND OTHERS

RESPONDENTS

Date: 10.12.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Rahul Rathi, Advocate.

ORDER

Heard Learned Counsel for the Applicant.

Issue Notice to the Respondents on I.A. No.01 of 2024.

Requisites be filed within three days from today.

List on 18-02-2025.

Judge
10.12.2024